

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)  
Regulations, 2016)  
**FOR THE ATTENTION OF THE STAKEHOLDERS OF**  
**INDIAN TRANSFORMERS COMPANY LIMITED**

| RELEVANT PARTICULARS |                                                                                    |                                                                                                                                                                                                           |
|----------------------|------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                           | Indian Transformers Company Limited                                                                                                                                                                       |
| 2.                   | Date of incorporation of corporate debtor                                          | 08/08/1997                                                                                                                                                                                                |
| 3.                   | Authority under which corporate debtor is incorporated / registered                | Registrar of Companies, Maharashtra, Mumbai                                                                                                                                                               |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U31102MH1997PLC109955                                                                                                                                                                                     |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor | Plot no. A-19, w-7/w-8, MIDC Tarapur IND, Boisar, Palghar, Maharashtra, 401506                                                                                                                            |
| 6.                   | Date of closure of Insolvency Resolution Process                                   | 05/09/2022                                                                                                                                                                                                |
| 7.                   | Liquidation commencement date of corporate debtor                                  | 05/09/2022 (order dt. 22/08/2022, CTC received on 05/09/2022)                                                                                                                                             |
| 8.                   | Name and registration number of the insolvency professional acting as liquidator   | Mr. Ankur Kumar<br>IBBI Registration No: IBBI/IPA-002/IP-N00113/2017-18/10283                                                                                                                             |
| 9.                   | Address and e-mail of the liquidator, as registered with the Board                 | Office No.18, 10 <sup>th</sup> Floor, Pinnacle Corporate Park, Bandra Kurla Complex, Bandra (e), Mumbai- 400051.<br>Email: <a href="mailto:Ankur.srivastava@ezylaws.com">Ankur.srivastava@ezylaws.com</a> |
| 10.                  | Address and e-mail to be used for correspondence with the liquidator               | Office No.18, 10 <sup>th</sup> Floor, Pinnacle Corporate Park, Bandra Kurla Complex, Bandra (e), Mumbai- 400051.<br>Email: - <a href="mailto:itcl-cirp@ezylaws.com">itcl-cirp@ezylaws.com</a>             |
| 11.                  | Last date for submission of claims                                                 | 04/10/2022                                                                                                                                                                                                |

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Indian Transformers Company Limited on 22/08/2022 and the certified true copy of the order was received on 05/09/2022.

The stakeholders of Indian Transformers Company Limited, are hereby called upon to submit their claims with proof on or before 04/10/2022 to the liquidator at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of liquidator : Ankur Kumar  
Date and Place : 05.09.2022, Mumbai

